

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 273 of 2015 & IA No. 441 of 2015

Dated: 24th November, 2017

In the matter of:

West Bengal State Electricity Distribution Company Ltd.

Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Meeta Gupta for
Mr. Rajiv Yadav, R. No. 2

ORDER

Bench did not assemble today.

Post this appeal for hearing on **8th December, 2017.**

Court Master